Fourteenth Loksabha

Session : 6
Date : 21-12-2005

Participants : Budholiya Shri Rajnarayan

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Title : Alleged interference of Forest Department in the ongoing developmental works in Uttar Pradesh.

***श्री राजनारायण बुधौलिया (हमीरपुर, उ.प्र.)** : अध्यक्ष महोदय, मैं आपके माध्यम से सदन के संज्ञान में लाना चाहता हूं कि सम्पूर्ण देश में विशेाकर उत्तर प्रदेश में विकास कार्यो से संबंधित अनेक बड़ी योजनाएं संचालित हो रही हैं। उन स्वीकृत योजनाओं का पैसा भी संबंधित विभागों के कोा में भेजा जा चुका है। टेंडर आदि की प्रक्रिया भी पूरी कर ली जाती है। जब ठेकेदार अथवा संबंधित विभाग के कर्मचारी काम करने जाते हैं तब वन विभाग के अधिकारी अकारण अपनी जमीन दिखाकर अनेक जनहित से जुड़ी महत्वपूर्ण योजनाओं में रोक लगाकर अवरोध पैदा कर रहे हैं। इससे जनता में काफी जनाक्रोश है। उदाहरण के तौर पर मेरे ही संसदीय क्षेत्र में राठ, जिला हमीरपुर से गरौठा, जिला झाँसी तक बनने वाली सड़क एवं बीच में पड़ने वाली धसान नदी पर लम्बी लागत से बनने वाले पुल का निर्माण वन विभाग द्वारा रोक दिया गया है।

अतः सदन के माध्यम से मेरा माननीय मंत्री जी से अनुरोध है कि मेरे संसदीय क्षेत्र एवं उत्तर प्रदेश में जनहित से जुड़ी ि वकास योजनाओं में वन विभाग से अवरोध को दूर करने हेतु अतिशीघ्र आवश्यक निर्देश जारी करने का कट करें।

MR CHAIRMAN: The House stands adjourned to meet tomorrow, the 22nd of December, 2005, at 11.00 a.m.

21.20 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Thursday, December 22, 2005/Pausa 1, 1927 (Saka).

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*The speech was laid on the Table

[r1]three pages to be alloted for this Question

[c2]Cont by b1.h

[mks3]cd. by c1.

[R4](fd. by d1)

[a5]please allot one page for the question.

[a6]Contd. by e1.e

[k7](Cd. by f1)

[rpm8](Fd.by g1)

[r9]Leave two pages for Question and Answer

[r10]fd. by h1

[m11]Ctd. by j1

[r12]Q. 406 – SHRI S. JAIPAL REDDY CONTINUED

[r13]CONTINUED BY K1

[krr14]Fld by M

[reporter15]Fld by O

[ak16]Cd.. by P1

[R17]Fd by r1.e

[R18]Fd by r1.e

[sk19] Cd by s1

[RB20]Fd. By t

[R21]Fld U

[h22]Fd by w1

[R23]fd 'x'

[r24]Cd. By y

[snb25]Fld by z1.e

[i26]Fd. By a2

[bru27]Cd. By b2

[r28]contd. by C2

[mks29]cd. by d2.

[R30]cd by e2

[a31]cd. By f2.e

[k32](Cd. by g2)

[r33]Anant ctd

[r34]Ctd by h2

[r35]cd. by j2

[m36]ctd. by k2

[r37]DR. CHINTA MOHAN CONTINUED

[r38]CONTINUED BY L2

[R39]cd. by m2.e

[krr40]cpntd by n2

[rpm41](Cd.by p2)

[R42]a2cd

[i43]cd. by r2

[MSOffice44] ctd by s2

[R45]cd by t2

[R46]ctd by w2

[r47]Cd. By x2

[snb48]Contd. By y2.e

[bru49]Krishnaswamyc-d.

[r50]Cd by Z2

[c51]cont by a3.h

[sk52]cd by b3

[R53]Cd by c3

[a54]Cd. By d3.e

[k55](Cd. by e3)

[r56]Chandrappan ctd

[i57]Cd. by f3

[rpm58](Cd.by g3)

[R59]h3cd

[r60]PR DASMUNSI TO VK MALHOTRA: *THEEK HAI. YOU MANAGE THAT.*

[MSOffice61] ctd by k3

[R62]cd by l3

[r63] cd by m3

[r64]

[R65]ctd by n3

[R66]sh. ravindra naik dharawat cd.

[R67]Cd by p3

[p68]cd. by q3.e

[k69]cd by r3.e

[R70] ctd S3

[R71]cd. by 't3'

[r72]cd. By u3

[snb73]Contd. By w3.e

[bru74]Cd. By x3

[r75]contd. by Y3

[R76]Z3cd

[R77]cd by a4

[a78]Cd. By b4.e

[k79](Cd. by c4)

[r80]Basudeb ctnd

[r81] Cd by d4

[R82]ctd by e4

[r83]CONTINUED BY G4

[R84]cd. by h4.e

[R85]cd. by h4.e

[R86]cd. by h4.e

[krr87]gfld by j4

[sk88] Cd by k4

[RB89]Fd. By l4

[R90]Fd by m4.e

[R91]Cd n4

[k92]Ctd by p4.e

[R93]Cd Q4

[i94]Cd. by r4

[r95]Cd. By s4

[snb96]contd. By t4.e

[bru97]Arjun singh-cd.

[bru98]Cd. By u4

[r99]contd. by W4

[mks100] cd. by x4.

[R101]fld by y4

[a102] cd. By z4.e

[c103]cont by a5.h

[r104]Fld by b5

[m105]Fd. by c5

[r106]CLAUSE 2, AFTER AMENDMENT NEGATIVED

[r107]FOLLOWED BY D5

[R108]Cd. by e5.e

[i109]Cd by f5

[rpm110](Cd.by g5)

[R111]Cd by k5

[r112] Cd by m5

[R113]ctd by n5

[R114]cd. by 'o5'

[r115]cd. By p5

[snb116]Contd. By q5.e

[bru117]Sangeeta-cd.

[bru118]Fd. By r5

[r119]contd. by S5

[mks120]cd. by t5.

[R121](cd. by u5)

[h122]cd by w5

[i123]cd. x5

[r124]Ctd by y5

[R125]Z5cd

[i126]cd. by a6

[MSOffice127] ctd b6

[R128]fd by c

[reporter129]Fld by D6

[ak130]Followed by E6

[k131](Fd. By e2)

[p132]fd by l5.e

[p133]fd by l5.e

[s134]fd by l5.e